GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 3635 TO BE ANSWERED ON 21ST DECEMBER, 2015

Sarva Shiksha Abhiyan

3635. PROF. A.S.R. NAIK:

SHRI GUTHA SUKENDER REDDY:

SHRI OM BIRLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of funds allocated under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Siksha Abhiyan (RMSA) along with the details of States that have under-utilized said funds during last three years and the current year, State/ UT and year-wise;
 - (b) the steps taken by the Government to ensure proper utilization of funds by the States;
- (c) whether the Government is reviewing and monitoring the performance of the SSA and if so, the details thereof; and
- (d) whether the allocation of funds to States for Mid-Day-Meal Scheme, SSA and RMSA have been slashed by the Government and if so, the details thereof along with the reasons therefor?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

- (a): Details of State/UT and year-wise central share released under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Siksha Abhiyan (RMSA) during the last three years and the current year and expenditure reported by States/UTs are at Annexure.
- (b): Allocation of outlays of the States and UTs under SSA and RMSA are made on the basis of the approved Annual Work Plans and Budgets (AWP&B) prepared by the States based on their requirements and priority. Funds are released to States /UTs as per the approved AWP&B for each year in two or more installments, depending on the opening balance with State/UT, release of commensurate State share, pace of expenditure, submission of audit reports and other such criteria laid down in the schemes. The Department has developed Manuals on Financial Management & Procurement for SSA and RMSA to streamline financial management under these schemes. The Manual contains detailed procedures on financial management such as

accounting, fund flow arrangements, financial reporting, internal controls and audit, external audit, procurement procedure, etc. The provisions of the Manual have been adopted by State SSA and RMSA Societies. The implementation of the provision of the Manual is regularly reviewed in quarterly review meetings taken by the Ministry. There is a mandatory provision of conducting audit by Comptroller and Auditor General of India of the programmes. SSA and RMSA accounts of States/UTs are regularly audited by the State Accountant Generals (AGs).

- (c): The implementation of SSA is reviewed twice every year by the Joint Review Mission (JRM) comprising independent experts and external funding agencies covering States. The latest JRM was held from 2nd to 16th December, 2015. The Ministry of Human Resource Development convenes periodic meetings with State Education Secretaries to review the programme implementation. Educational data on outcomes is collected through a Unified District Implementation System of Education (UDISE) every year. The status of these evaluations and monitoring is placed in the public domain on the Ministry's website.
- (d): It has been decided that the fund sharing pattern of SSA, RMSA and Mid-Day Meal (MDM) Schemes will be in the ratio of 60:40 between the Centre and States; and 90:10 for the 8 North-Eastern States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura and 3 Himalayan States of Jammu Kashmir, Himachal Pradesh and Uttrakhand with effect from the year 2015-16. The changes in the fund sharing pattern are based on the report of the Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes constituted by the National Institution for Transforming India (NITI) Aayog.

With the acceptance of the recommendation of the 14th Finance Commission (FFC) by Government of India, the devolution to the States has increased from 32% to 42% of the net Union Tax Receipts. It is estimated that this entails devolution of additional resources to States as untied funds. Therefore, the changes would not adversely affect the impact of such schemes in the States. The Budget Estimates for the year 2015-16 in respect of SSA, RMSA and MDM are Rs. 22000.00 crore, Rs. 3565.00 crore and Rs. 9236.40 crore, respectively.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3635 TO BE ANSWERED ON 21ST DECEMBER, 2015 ASKED BY PROF. A.S.R. NAIK, SHRI GUTHA SUKENDER REDDY, SHRI OM BIRLA REGARDING "SARVA SHIKSHA ABHIYAN"

Central share released to States/UTs under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Siksha Abhiyan (RMSA)

(Rs. in lakh)

	Name of the State	2012-13				2013-14			2014-15			2015-16					
SI. No.		SSA		RMSA		SSA		RMSA		SSA		RMSA		SSA		RMSA	
		Central share released	Expdn.	Central share released	Expdn.	Central share released	Expdn.	Central share released	Expdn.	Central share released	Expdn.	Central share released	Expdn.	Central share released (as on 10.12.2015)	Expdn. (upto 30.09.2015	Central share released (till 30.11.2015)	Expdn (till 30.11.2015)
1	Andaman & Nicobar Islands	1089.28	1720.26	67.00	69.18	612.35	733.46	0.00	85.81	147.21	609.12	65.00	49.17	359.46	206.73	108.92	69.73
2	Andhra Pradesh	141049.46	255233.50	35465.00	32831.13	174715.39	281301.52	19869.00	39586.64	154566.68	220151.96	8671.00	31063.10	44702.95	80681.49	10533.82	912.38
3	Arunachal Pradesh	43764.67	47581.03	2437.00	1082.80	19261.85	27951.01	0.00	2691.33	33607.83	35417.42	137.57	308.36	11549.11	12676.50	2126.43	0.00
4	Assam	130881.60	158075.47	12832.00	2572.34	131820.73	111710.54	7062.00	8339.52	97782.17	154779.39	15981.06	19170.20	61985.94	53406.35	9377.02	11689.40
5	Bihar	275462.25	537009.15	13765.00	2636.88	261013.11	464515.23	6884.90	58201.33	216336.05	549982.34	14484.50	40525.80	174379.04	169879.12	2101.01	9439.84
6	Chandigarh	1772.64	2021.22	70.00	105.35	3009.26	5179.60	22.00	97.27	3893.53	6436.30	181.20	296.96	1286.12	2986.32	289.18	92.42
7	Chhattisgarh	85015.73	158992.40	30898.00	24277.43	76699.64	140262.60	18693.36	60801.35	92705.34	170940.10	19018.66	28255.50	46851.63	87128.97	12606.68	17774.10
8	Dadra & Nagar Haveli	652.76	1508.76	45.00	74.59	927.19	1200.73	36.00	239.07	911.74	1987.09	49.80	77.39	462.00	900.63	152.67	49.25
9	Daman & Diu	433.12	568.51	55.00	74.35	145.54	365.43	180.14	106.68	72.77	434.56	51.44	88.51	78.38	53.55	45.58	56.78
10	Delhi	4293.24	7882.29	0.00	3.26	8322.82	10211.77	443.43	745.52	6223.73	12432.94	2114.07	2100.29	3184.24	4113.32	802.79	1231.63
11	Goa	1013.04	1729.03	0.00	136.06	1333.57	2122.60	104.30	176.06	1310.38	2301.07	323.15	298.09	560.36	920.59	135.50	119.68
12	Gujarat	113918.08	223362.25	8205.00	2107.69	80559.63	110874.10	0.00	8081.38	78476.48	126367.05	9600.80	16584.20	45196.01	67413.86	6738.29	10923.10
13	Haryana	33810.35	70379.94	10112.00	8943.28	35088.42	62677.23	7204.27	14755.76	42110.65	77111.15	15018.76	20400.60	26816.32	29864.79	7228.00	11958.30
14	Himachal Pradesh	10737.30	25308.45	2036.00	4289.71	11453.10	19799.95	11244.12	20565.65	12547.30	22157.43	3609.39	10520.60	8529.54	11298.25	7134.69	7999.60
15	Jammu & Kashmir	50805.85	88218.34	10936.00	2649.31	89143.50	111710.53	13578.00	19463.37	51276.51	68657.21	11544.16	12676.40	92808.58	86898.14	1744.06	4318.09
16	Jharkhand	56183.87	174457.09	0.00	469.16	45010.71	81742.33	11883.00	663.69	75775.18	130830.03	11120.31	28276.60	38631.98	59414.70	176.91	6313.89
17	Karnataka	68450.58	154767.20	5642.00	7236.64	65371.33	91639.05	12883.00	18363.11	66213.52	103546.41	30351.27	34820.50	15056.64	43269.60	2988.59	31405.80
18	Kerala	13449.14	42970.40	1527.00	1992.02	20800.66	40560.00	1719.00	6642.30	21844.02	27164.26	3991.25	6391.43	6289.18	12682.21	2385.59	3388.99
19	Lakshadweep	57.62	228.50	0.00	1.35	0.00	183.84	0.00	20.60	58.83	448.88	2.12	0.00	33.55	40.83	0.00	12.76
20	Madhya Pradesh	135343.30	326932.33	46123.00	57172.04	200408.56	342673.13	52455.38	56566.12	149094.91	275475.85	21010.77	57781.80	120286.36	108178.27	18803.34	17763.90
21	Maharashtra	106854.62	159280.35	985.00	1189.07	65653.65	103800.01	768.13	2260.74	58288.54	119545.19	23451.85	27362.60	25993.98	24779.08	10116.31	855.28
22	Manipur	17362.44	11869.47	4301.00	4808.26	13193.93	21941.80	3928.55	3546.74	21465.80	23629.08	6242.42	4243.31	9966.07	871.18	1733.02	5069.65
23	Meghalaya	18670.78	21572.59	160.00	254.14	28340.86	32342.29	340.92	292.64	20404.51	26368.72	58.62	983.22	5005.32	12214.02	40.08	226.36
24	Mizoram	15317.60	16364.23	6392.00	4885.53	10657.69	12842.05	3945.04	5591.78	14739.69	13034.86	2802.65	5541.64	6189.83	4435.65	1368.08	1755.66
25	Nagaland	11231.95	12941.93	1662.00	2234.11 5011.20	15803.02	17151.36	506.47	1502.58	20568.72	15350.76	363.88	847.08	8739.53	4874.01	5326.42	293.63
26	Odisha	104307.62 918.91	184811.77	21543.00	140.04	73956.08 443.19	108390.20	26553.62 716.60	80761.66		137715.57	20100.26	26637.20	59829.94	48698.85	16406.49	2876.76
27 28	Puducherry Punjab	49472.68	1232.44 80968.62	72.00 25844.00	14603.72	38323.72	428.13 64292.06	9260.38	180.01 3504.90	100.00 36215.98	607.62 64378.84	75.43 9938.55	932.79 7221.56	94.60 16931.92	400.64 28070.55	150.56 3494.78	176.97 15309.70
29	,		335718.89	8704.00	205.79		354100.45	26714.00	11954.48	248041.55	425261.03	34421.25	65768.20	125653.40	205112.44	15106.96	61420.30
30	Rajasthan Sikkim	153520.11 2693.85	3837.20	25.00	674.11	242488.70 4195.08	4551.71	862.22	308.19	4526.13	425261.03	1118.81	1624.96	2138.81	1159.40	504.59	1133.71
31		71637.13	110294.21	27614.00	27880.90	96827.48	178541.42	35936.40	45830.12	135819.79	178546.68	33364.51	43133.50	55209.42	48556.84	15923.73	48497.40
32	Tamil Nadu Telangana	/103/.13	110294.21	0.00	0.00	90021.48	1/0041.42	0.00	45830.12	81406.88	178546.68	8289.07	27599.30	21776.01	33786.35	20008.10	9682.21
33	Tripura	12010.11	14602.61	7018.00	822.40	15991.09	19083.48	2365.62	3035.90	19800.13	21878.04	599.04	4120.88	11389.00	5524.31	455.93	1190.81
34	Uttar Pradesh	375476.26	681527.15	22087.00	20576.23	466698.04	848713.69	9680.00	20059.82	449867.53	780113.36	14228.11	23531.90	347261.98	157301.00	8922.62	19525.40
35	Uttarakhand	17941.10	39452.84	9664.00	8216.78	22043.51	36494.51	7571.60	15322.04	22880.56	37138.60	5825.84	15675.00	10263.48	16673.47	3513.94	8214.61
36	West Bengal	258056.58	455294.32	0.00	57.00	153196.42	284664.48	76.52	13322.04	97240.30	250940.93	10743.70	4460.91	52202.46	53920.11	2909.39	12868.10
- 30	Total	2383655.62	4408714.74	316286.00	240283.85	2473509.82	3994752.29	293487.97	510356.60	2403016.25	4190986.17	338950.27	569370.00	1457693.14	1478392.12	191460.07	324616.00
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Note: Expenditure shown above is against receipts from central share release, state share release, Finance Commission Awards and miscellaneous incomes, if any.